

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-28-2020

Oswald Pinto ... Petitioner
Versus
State of Goa & Anr. ... Respondents

Mr. V. Amonkar, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. A. Kamat, Additional Government Advocate for the State.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:- 16th June, 2020

P.C.

The learned Advocate General seeks an additional week's time to file response to this petition. Time is granted. Copy of the reply to be furnished to the learned counsel for the Petitioner, if necessary by Email.

2. Thereafter, liberty is granted to the Petitioner to apply.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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